

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 10.01.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 146 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Elevation Medisolutions LLP Vs. National Company Law Tribunal, Kolkata	N.K. Lal

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By Order
-sd/-

Assistant Registrar